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HYDERABAD, WEDNESDAY, DECEMBER 4, 2019.

NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.,

JUDICIAL NOTIFICATIONS

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD

CONSTITUTION OF GENDER SENSITIZATION AND INTERNAL COMPLAINTS COMMITTEE (GSICC) - GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN IN THE HIGH COURT PRECINCTS - THE 'GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN AT THE HIGH COURT FOR THE STATE OF TELANGANA (PREVENTION, PROHIBITION AND REDRESSAL) REGULATIONS, 2013.

NOTIFICATION NO. 43/SO/2019

- READ: 1. High Court's Notification No. 11/SO/2015, dated 19-02-2015.
2. Gazette Notification No. 59-A, dated 09-03-2015 of the State Government of Telangana.
3. High Court's Notification No. No. 2/SO/2018, dt. 31-01-2018.
4. Gazette Notification No. 12, dated 31-01-2018 of the State Government of Telangana.

ROC. NO. 761/SO-1/2000:-Consequent upon bifurcation of the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh w.e.f. 01-01-2019, the existing Committee is dissolved and in exercise of the powers conferred by Regulation 4 (2) of Chapter II of the Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013, the Hon'ble the Chief Justice of High Court for the State of Telangana is pleased to constitute the High Court Gender Sensitization and Internal Complaints Committee (GSICC), The Committee consists of the following Hon'ble Judges and other members:

1.	The Hon'ble Justice Ghandikota Sri Devi Judge, High Court for the State of Telangana.	Chairperson
2.	The Hon'ble Sri Justice Kunuru Lakshman Judge, High Court for the State of Telangana.	Member
3.	Sri T. Surya Karan Reddy, Senior Advocate, High Court for the State of Telangana	Member
4.	Smt. S. Nanda Advocate, High Court for the State of Telangana.	Member
5.	Sri Sudarshan Malugari Advocate, High Court for the State of Telangana.	Member
6.	Sme. G. Jaya Reddy Advocate, High Court for the State of Telangana.	Member
7.	Smt. Madhavi Latha, Executive Committee member, Telangana High Court Advocates' Association Hyderabad.	Member
8.	Smt. P. Padmavathi, (Incharge) Kasturba Gandhi National Memorial Trust, Hyderabad.	Member
9.	Sri. P. Sreedhar Rao, Joint Registrar, High Court for the State of Telangana	Member
10.	Smt. M. Santhi Vardhani, Deputy Registrar, High Court for the State of Telangana.	Member Secretary

The term of each member of the Gender Sensitization and Internal Complaints Committee (GSICC) shall be for 2 years with effect from 31-11-2019.

Futher. the committee will function as per the Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013.

Hyderabad,
30-11-2019.

A. VENKATESWARA REDDY,
Registrar General.

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Endt. Roc.No.761/SO-1/2000

Dt. 10.12.2019

"COMMUNICATED"


REGISTRAR GENERAL
10.12.19

To

1. The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the same before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. The P.S. to the Hon'ble Justice Ghandikota Sri Devi (with a request to place the same before the Hon'ble Judge for kind perusal.)
3. The P.S. to the Hon'ble Sri Justice Kunuru Lakshman (with a request to place the same before the Hon'ble Judge for kind perusal.)
4. Sri T.Surya Karan Reddy, Senior Advocate, 16-11-469/A/13, Moosasrambagh, Hyderabad (98480-21385, 24045451)
5. Smt. S.Nanda, Advocate, Flat No.603, Prathibha Apts, Opp.St. Patricks High School, Sebastian Road, Seunderbad-03. (9848072435).
6. Sri Sudarshan Malugari, Advocate, H.No.2-2-90/30/2, Hari Hara Nivas, Street No.5, Turab Nagar, Bagh Amberpet, Hyderabad-13 (9848039035).
7. Smt. G.Jaya Reddy, Advocate, H.No.2-2-1105/5/A, Flat No.101, MMR's Sharadda Nilayam, Tilak Nagar, Hyderabad (9866875066, 65164623).
8. Smt. R.Madhavi Latha, Advocate, H.No.2-3-64/1/A, Opp: Central Lines Gate, Amberpet, Hyderabad -13, Res: 2-2-1055/26, Bagh Amberpet, Hyderabad-13 (9247717254).
9. Smt. P.Padmavathi, (Incharge) Kasturba Gandhi National Memorial Trust, Mahila Vikas Kendra, Hydershawkote, via Langar House, Golkonda post, Hyderabad.(9391011282)
10. Sri P.Sreedhar Rao, Joint Registrar, High Court for the State of Telangana at Hyderabad.
11. Smt. M.Sanathi Vardhani, Deputy Registrar, High Court for the State of Telangana at Hyderabad

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

High Court for the State of Telangana – Constitution of Gender Sensitization and Internal Complaints Committee (GSICC) – Gender Sensitization and Sexual Harassment of Women in the High Court Precincts – The 'Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013 –Notified.

ROC.NO.761/SO-1/2000

Dated: 30.11.2019

NOTIFICATION NO. 43/SO/2019

- Read: 1. High Court's Notification No.11/SO/2015, dated 19.02.2015.
2. Gazette Notification No.59-A, dated 09.03.2015 of the State Government of Telangana.
3. High Court's Notification No. No.2/SO/2018, dt.31.01.2018.
4. Gazette Notification No.12, dated 31.01.2018 of the State Government of Telangana.

Consequent upon bifurcation of the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh w.e.f.01.01.2019, the existing Committee is dissolved and in exercise of the powers conferred by Regulation 4 (2) of Chapter II of the Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013, the Hon'ble the Chief Justice of High Court for the State of Telangana is pleased to constitute the High Court Gender Sensitization and Internal Complaints Committee (GSICC). The Committee consists of the following Hon'ble Judges and other members:

1.	The Hon'ble Justice Ghandikota Sri Devi Judge, High Court for the State of Telangana.	Chairperson
2.	The Hon'ble Sri Justice Kunuru Lakshman Judge, High Court for the State of Telangana.	Member
3.	Sri T.Surya Karan Reddy, Senior Advocate, High Court for the State of Telangana.	Member
4.	Smt. S.Nanda Advocate, High Court for the State of Telangana.	Member
5.	Sri Sudarshan Malugari Advocate, High Court for the State of Telangana.	Member
6.	Smt. G.Jaya Reddy Advocate, High Court for the State of Telangana.	Member
7.	Smt. Madhavi Latha, Executive Committee Member, Telangana High Court Advocates' Association, Hyderabad.	Member
8.	Smt. P.Padmavathi, (Incharge) Kasturba Gandhi National Memorial Trust, Hyderabad.	Member
9.	Sri P.Sreedhar Rao, Joint Registrar, High Court for the State of Telangana.	Member
10.	Smt. M.Sanathi Vardhani, Deputy Registrar, High Court for the State of Telangana.	Member Secretary

The term of each member of the Gender Sensitization and Internal Complaints Committee (GSICC) shall be for 2 years with effect from 30.11.2019.

Further, the committee will function as per the Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013.


REGISTRAR GENERAL
30.11.19

To

1. The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the same before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. The P.S. to the Hon'ble Justice Ghandikota Sri Devi (with a request to place the same before the Hon'ble Judge for kind perusal.)
3. The P.S. to the Hon'ble Sri Justice Kunuru Lakshman (with a request to place the same before the Hon'ble Judge for kind perusal.)
4. All the P.Ss to the Hon'ble Judges. (with a request to place the same before the Hon'ble Judges, for their Lordships' kind perusal)
5. All the Registrars, High Court for the State of Telangana, Hyderabad.
6. The Registrar (IT-cum- CPC), High Court for the State of Telangana, Hyderabad (with a request to place the same in the Official Website of the High Court).
7. The Director, Telangana State Judicial Academy, Secunderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Secretary, H.C. Legal Service Committee, Hyderabad.
10. The Advocate General, State of Telangana, Hyderabad.
11. The Director, High Court Mediation & Arbitration Centre, Hyderabad.
12. The Secretary, Bar Council for the State of Telangana, Hyderabad.
13. The President, High Court Advocates' Association, Hyderabad.
14. The Administrator, Government Pleaders, Hyderabad.
15. The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
16. Sri T.Surya Karan Reddy, Senior Advocate, 16-11-469/A/13, Moosasrambagh, Hyderabad (98480-21385, 24045451)
17. Smt. S.Nanda, Advocate, Flat No.603, Prathibha Apts, Opp.St. Patricks High School, Sebastian Road, Seunderbad-03. (9848072435).
18. Sri Sudarshan Malugari, Advocate, H.No.2-2-90/30/2, Hari Hara Nivas, Street No.5, Turab Nagar, Bagh Amberpet, Hyderabad-13 (9848039035).
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21. Smt. P.Padmavathi, (Incharge) Kasturba Gandhi National Memorial Trust, Hyderabad.(9391011282)
22. Sri P.Sreedhar Rao, Joint Registrar, High Court for the State of Telangana at Hyderabad.
23. Smt. M.Santhi Vardhani, Deputy Registrar, High Court for the State of Telangana at Hyderabad
24. All the Officers, High Court for the State of Telangana at Hyderabad.
25. All the Section Heads, High Court for the State of Telangana at Hyderabad. (with a request to communicate to all the members working in their sections)
26. The Overseer, High Court for the State of Telangana at Hyderabad (with a request to communicate to all the members in your control)